

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO.158 OF 2005

KUNAL BHALLA

Petitioner(s)

VERSUS

STATE OF M.P. & ANR.

Respondent(s)

(With applications for directions, intervention and clarification/
direction)

Date: 21/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. K.S. Rana,Adv.

For Respondent(s) Mr. S.K. Dubey, Sr.Adv.

Mr. Sakesh Kumar,Adv.

Mr. B.S. Banthia,Adv.

Mr. Jayant Mehta,Adv.

Mrs. Vasudha Mehta,Adv.

Mr. Himinder Lal,Adv.

Mr. A. Mariarputham,Adv.

Ms. Aruna Mathur,Adv.

for M/s. Aruputham Aruna & Co.,Advs.

UPON hearing counsel the Court made the following

O R D E R

At the request of the learned counsel for the respondents for

seeking instructions whether the petitioner can be accommodated in the PG

Course, the matter is adjourned for three weeks.

(A.S. BISHT)

(V.P

. TYAGI)

COURT MASTER

COURT MASTER